

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2068

ANSWERED ON:11.08.2011

SCAM UNDER MGNREGS

Das Gupta Shri Gurudas;Yadav Shri Ranjan Prasad

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of irregularities committed in the implementation of Mahatma Gandhi National Rural Employment, Guarantee Scheme in Dantewada Chhattisgarh, wherein check dams were alleged to have been built and wages paid for non-existence of dams;
- (b) if so, the facts of matter therein;
- (c) whether the matter has been enquired into;
- (d) if so, the outcome thereof; and
- (e) the action taken against the guilty officials responsible for this scam?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a): No information/complaints regarding irregularities of payment of wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for non existent check dams in Dantewada district has been received by the Ministry.
- (b) to (e): Do not arise.